

D.YEDUKONDALU
REGISTRAR (IT-cum-CPC)



AMARAVATI
Dt: 19.09.2025

ROC NO.427/2025-CPS

SHORT TENDER NOTICE

Quotations in sealed covers are invited from the reputed agencies/dealers towards Supply, Delivery and Installation of the following Hardware and Software items for which detailed specifications are furnished as hereunder:

S.No	Item Description	Quantity
1.	Apple 24-inch Blue iMac with 4.5K Retina Display M4 or Higher chip with 8-core CPU,8-core GPU,16-core Neural Engine/16GB unified memory/ 512GB SSD storage/ Gigabit Ethernet/ Magic Mouse + Magic Track pad /Two Thunderbolt/ USB 4 ports/ 2 USB 3 Ports/Magic Keyboard with Touch ID, with One (01) Year Warranty	3 Nos.
2.	Apple iPad Air 11-inch Wi-Fi+Cellular 256GB M3 chip 8 Core CPU,9 Core GPU, 8GB Ram with USB-C Charger Cable(1 meter), 20W USB-C Power Adapter of Space Grey Colour, with One (1) Year Warranty	3 Nos.
3.	Apple Pencil Compatible iPad Air (2 nd Gen)	3 Nos.
4.	Magic Keyboard Folio for iPad Air (5 th Generation)–US English- Compatible to iPad Air (2 nd Gen)	3 Nos.
5.	Leather Sleeve upto 14.2"	3 Nos.
6.	Apple Mac Book Pro14" with M4 Chip 10-core CPU/10 core GPU/16-core Neutral Engine/ 16 GB unified memory/ 512 GB SSD storage/ 14-inch Liquid Retina XDR Display with True Tone/ Three Thunderbolt-4/ USB 4 Ports/ Backlit Keyboard/Touch Bar and Touch ID/ Force Touch Track Pad/ Space Grey Colour, with One(1) Year Warranty	3 Nos.
7.	External USB DVD Writer(HP)	3 Nos.
8.	Leather Sleeve upto 14.2" or Higher MacBooks	3 Nos.
9.	Microsoft Office Home and Business version 2021 License one for Apple make MacBookPro and iMac24" All-in-one Desktop (One Time License)	6 Nos.
10.	600VA UPS	3 Nos.

Terms & Conditions:

1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST.
4. The bidder should have financial turnover of Rupees 10,00,000/- Lakhs or above for each financial years 2022-2023, 2023-2024, 2024-2025 a copy of the certificate to that effect should be enclosed along with quotation.
5. The Bidder should attend service or deploy service engineer(s) (including holidays) in case of any hardware and software repair(s) during the warranty period and **after Warranty period (for three years) without call logging option and if necessary the bidder should log the call.**
6. Supply and delivery should not be later than 3 (three) weeks from the date of issue of Purchase Order.
7. The successful bidder shall have to deliver the said Hardware and Software at the High Court of Andhra Pradesh at Nelapadu or at the places specified and shall obtain proper acknowledgment from the concerned and shall submit the installation report to the undersigned.

Quotation Submission

1. Quotations should be submitted in a sealed envelope cover in the name of Registrar (IT-cum-CPC), High Court of Andhra Pradesh.
2. The quotation must be with Unit Price inclusive of all charges, including service charges, and applicable taxes (GST or other).
3. Quoted prices should be valid for 30 days from the date of submission.
4. Partial or incomplete quotations will not be accepted.
5. The successful bidder will have to furnish unconditional Bank Guarantee @10% of the Annual Maintenance Contract (AMC) value to the High Court of Andhra Pradesh, valid for one (1) year within 15 working days from the date of issue of Purchase Order towards service guarantee, in the name of the Registrar (Administration), High Court of Andhra Pradesh.

Payment Terms:

1. After delivery of the complete quantity and testing of the supplied Hardware and Software, the payment will be paid through CFMS Government of Andhra Pradesh by deducting the TDS and other taxes if any, as per the rules etc.,
2. The Price shall be quoted in Indian rupees only and shall quote inclusive of all taxes as applicable.
3. The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of product as required.

Warranty:

1. One (1) year comprehensive onsite warranty and support shall be extended by the bidder from the date of supply, including free provision of spare parts as and when necessary.
2. The warranty period begins from the date of satisfactory installation, commissioned and certified by the authorized officer of the High Court.
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves all rights to accept and reject the quotations without assigning any reason(s).

Rate Contract:

The cost finalized by APHC in tender will be used as Rate Contract for a period of Six (6) Months from the date of Purchase order. There will not be any price increase during the RC validity period.

ARBITRATION:

If any dispute or difference of opinion arises between parties concerning the terms of agreement or their respective rights, responsibilities, or liabilities, then the parties shall meet and try to settle these amicably. If the parties fail to reach an amicable settlement within a reasonable time, the dispute, doubt or difference of opinion shall be referred to arbitration of a sole arbitrator to be nominated by the HIGH COURT. The decision of the arbitrator shall be conclusive, final and binding on both the parties. The jurisdiction of the court will be in the State of Andhra Pradesh.

Super Scribing:

"Quotations for Apple iMac 24" inches, Apple Macbook Pro and Apple iPad, etc"

Quotations submitting address:

The Registrar (IT-cum-CPC), High Court of Andhra Pradesh Nelapadu at Amaravarti, Guntur District.

Note: Mention full address with Mobile number on the sealed cover of the quotation. The Registrar (IT-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.

Time schedule of various tender related events:

Bid calling date	19.09.2025
Bid closing date/time	03.10.2025, 04.00 PM
Bid opening date/time	06.10.2025, 04.30 PM
APHC Contact person	The Registrar(IT-cum-CPC) Mob:7901625203, email: cpc-ap@ajj.gov.in
APHC Reference No.	ROC.No.427/2025-CPS
Bid Document Fee	Rs.1,000/-. To be paid through offline. Bid Document Fee should be in favour of Deputy Registrar-cum-Drawing and Disbursing Officer , High Court of Andhra Pradesh.

Place : Amaravati,
Date: 19.09.2025.



DEPUTY REGISTRAR



JOINT REGISTRAR



REGISTRAR (IT-cum-CPC)